

year from 1st July 1985 to 31st October, 1985, it has supplied 7,43,486 kgs. of yarn worth Rs. 209.09 lacs to North-Eastern States, Karnataka, Haryana, Maharashtra, Pondicherry, Rajasthan and Bihar.

(c) In order to tackle the problem of wide fluctuations in price of yarn, the Corporation has entered into agreements with various subsidiaries of NTC and cooperative spinning mills in the country for ensuring supply of yarn to the weavers at reasonable prices. The NHDC has also entered into an agreement with the Cotton Corporation of India for supply of cotton to the Cooperative and State Sector spinning mills, at a fixed rate for a period ranging from 3 to 6 months or at market rate, whichever is lower, as per the requirements of the State Governments. This arrangement is now being experiment in Cooperating Spinning Mills of Tamilnadu.

Export of Railway Wagons to Nigeria and Other Countries

826. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal to export wagons to Nigeria;

(b) if so, the number of wagons proposed to be exported to Nigeria in 1985-86 financial year;

(c) whether some other countries also have ordered to buy Indian built wagons;

(d) if so, the names of such countries; and

(e) the details of the agreement made in this regard ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) and (b). At Present there is no proposal to export railway wagons to Nigeria.

(c) to (e). The Projects and Equipment Corporation of India Ltd.; is currently executing an order to supply 300 railway wagons valued at Rs. 16.51 crores Uganda, against suppliers credit provided

by the Export Import Bank of India.

Gadgil Formula for Plan Assistance to States

827. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to state :

(a) whether according to Gadgil formula of disbursement of Plan assistance to the States, 70 per cent of this assistance is treated as loans for which the States pay interests;

(b) if so, the details thereof ?

(c) the rate of this interest; and

(d) the total amount realised as interest, State-wise, during the Sixth Five Year Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Central assistance to Himachal Pradesh, Manipur, Meghalaya, Nagaland, Sikkim and Tripura is released on the basis of 10% loan and 90% grant. Assistance to the remaining 16 States is provided in the form of 70% loan and 30% grant except the Hill Area portion of these State. Out of the Central assistance to these remaining 16 States the proportionate Central assistance for the State Plan component of the Hill area outlays in Assam, Jammu and Kashmir, Tamil Nadu, Uttar Pradesh and West Bengal is released in the form of 10% loan and 90% grant. Central assistance for special hill area sub-plan is released in the form of 10% loan and 90% grant.

(c) Statement-I given below provides the necessary information.

(d) Statement-II given below provides the factual data.

Statement-I

the rate of Interest Charged on Plan Loans

		Rate of interest charged on Plan loans (percentage)
1980-81	1-4-1980 to 31-3-1981	5½
1981-82	1-4-1981 to 31-3-1982)	5½
	1-6-1981 to 31-3-1982)	6¼